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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6509/2025

LOKPAL SINGH

....Petitioner

Through: Mr. Abhay Kumar Bhargava, Mr. Satyaarth Sinha and Ms. Shradha Mewati, Advocates

versus

UNION OF INDIA & ORS.

....Respondents

Through:

Ms. Suruchi Mittal Adv SPC

for UOI

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 10.11.2025

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- 1. In view of the fact that the petitioner's grievance has been assuaged, Mr. Bhargava, learned counsel for the petitioner, seeks leave to withdraw the petition.
- **2.** The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 10, 2025/yg